

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 10 of 2020

IN THE MATTER OF:

CA Rita Gupta

...Appellant

Versus

M/s Shilpi Cable Technologies Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Kunal Godhwani and Mukund Rawat, Advocates.

For Respondent: Mr. Puneet Singh Bindra, Mr. Dhiraj Mehtra, Ms. Simran Jeet, Mr. Sanampreet Singh and Ms. Jasveen Kaur, Advocates.

O R D E R

13.02.2020

Post the Appeal 'For Admission (After Notice)' on **4th March,**

2020.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)